

(a)

13.7.2000

Mr. B.M. Sharma - Counsel for applicant.
Mr. S.S. Hasan - Counsel for resp.

The Counsel for the applicant
seeks to withdraw this O.A with a
liberty to file a fresh writ petition
in the High Court. In view of
the submissions made by the applicant
we dispose of this O.A as withdrawn
with the liberty to file writ petition
before the Hon'ble High Court.

सिद्धान्त,
17/7/2000

Recd
18/7

(S. Bapu)
M(A)

(S.K. Agarwal)
M(J)